

**Central Administrative Tribunal  
Madras Bench**

**CP/310/00153/2017 in OA/310/01002/2017**

**Dated Monday the 5<sup>th</sup> day of November Two Thousand Eighteen**

**P R E S E N T**

**Hon'ble Mr. R.Ramanujam, Member(A)  
&  
Hon'ble Mr.P.Madhavan, Member(J)**

1. S.Sithima  
2. R.Athilakshmi  
3. K.Gayathri  
4. T.Brindha  
5. M.S.Suganya .. Applicants/Applicants

By Advocate **M/s.R.Natarajan**

**Vs.**

Mr.Raj Kumar,  
Director General,  
Employees' State Insurance Corporation,  
Hqrs. Office, C.I.G.Road,  
New Delhi 110002. .. Respondent/Respondent  
By Advocate **Mr.K.M.Venugopal**

**ORAL ORDER**

[Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)]

Counsel for the applicants present. No representation for the respondent.

Counsel for the applicants submits that the respondent had since passed an order in pursuance of the order passed by this Tribunal in OA 1002/2017 dated 03.7.2017. As the applicant was not satisfied, he proposes challenge the same in a separate OA and, accordingly the CP could be closed.

2. Keeping in view the above submission, the CP is closed. Notices of contempt are discharged.

(P.Madhavan)  
Member(J)

05.11.2018

(R.Ramanujam)  
Member(A)

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